

**HIGH COURT, CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

**No. 2160 -RG.**

**Dated, Calcutta the 22<sup>nd</sup> May, 2017.**

In terms of the Advertisement No. 1617 – RG, dated 18<sup>th</sup> April, 2017, the 107 eligible candidates mentioned in **List-“A”** for appearing at Written Examination for Direct Recruitment from Bar to the cadre of District Judge (Entry Level) in the West Bengal Judicial Service is hereby published provisionally subject to verification of eligibility by the authority for general information of all concerned.

The name of the following 96 applicants along with the defect(s) pointed out in their application mentioned in the **Warning List-“B”**. They are requested to remove the defect(s) mentioned against their names and furnish the required documents in terms of the Advertisement No. 1617 – RG dated 18<sup>th</sup> April, 2017, as the case may be from **12 noon to 4:30 p.m. on 25.05.2017 (Thursday) , 30.05.2017 (Tuesday) and 05.06.2017(Monday)** . If the defects are not cured within stipulated time, candidature of the candidates under Warning List-“B” will stand rejected.

On receipt of satisfactory required document(s) within the stipulated time mentioned above from the candidates mentioned in Warning List- “B”, they will be provisionally allowed to appear at the above mentioned Written Examination subject to verification of eligibility by the authority. This is for general information of all concerned.

**LIST – A**

<b>Sl. No.</b>	<b>Name of the Applicant with Father's / Husband's Name</b>
1.	Plaban Mukherjee, S/o. Manik Kumar Mukherjee
2.	Rituparna Chatterjee, D/o. Late P.K. Chatterjee
3.	Siddhartha Sankar Roy, S/o. Dulal Chandra Roy
4.	Santanu Mukherjee, S/o. Tarapasanna Mukherjee
5.	Uddipan Chatterjee, S/o. Late Uday Chatterjee
6.	Pinaki Datta, S/o. Rangalal Dutta
7.	Biplab Sen, S/o. Late Chatur Kanai Sen
8.	Neelam Goswami, W/o. Dr. Satyajit Kumar
9.	Mita Bag Dey, W/o. Prasenjit De
10.	Ranjan Ghosh, S/o. Rabindranath Ghosh
11.	Sanjeev Kumar Singh, S/o. Prabhu Narayan Singh
12.	Prasanta Kundu, S/o. Bimal Chandra Kundu
13.	Jayatu Goswami, S/o. Ajoy Kumar Goswami
14.	Soumya Kundu, S/o. Rabi Dulal Kundu

15.	Kaustav Basu, S/o. Late Kanai lal Basu
16.	Alokesh Dalai (S.C.), S/o. Radhapada Dalai
17.	Neeraj Sharma, S/o. Sh. L.R. Sharma
18.	Ooiseeroop Sinha, S/o. Bidyut Sinha
19.	Soma Biswas, D/o. Nimai Chand Biswas
20.	Govinda Kundu, S/o. Late Jagannath Kundu
21.	Maupiya De Basu, D/o. Late Subodh Kumar Dey
22.	Suvasree Ghose, D/o. Tarun Kumar Ghosh
23.	Ajay Kumar Sharma, S/o. Prem Singh Sharma
24.	Anindita Santra, D/o. Balaram Santra
25.	Arup Kumar Roy, S/o. Amiya Kumar Roy
26.	Sazzad Ali Khan, S/o. Amzad Ali Khan
27.	Pataakashree Roy, D/o. Supada Roy
28.	Md. Bazlul Karim Shah, S/o. Md. Abdur Rahaman Shah
29.	Raja Savyasachi Saha (S.C.) S/o. Dulal Chandra Saha
30.	Unisha Chatterjee, W/o. Kousik Chatterjee
31.	Somesh Kumar Dubey, S/o. Harendra Nath Dubey
32.	Partha Das Gupta, S/o. Late Sambhu Nath Das Gupta
33.	Rajarshi Roy, S/o. Sekhar Roy
34.	Gouranga Kumar Das, S/o. Late Karma Kumar Das
35.	Sushanta Kumar Maity, S/o. Tarapada Maity
36.	Soumadipta Das, S/o. Somnath Das
37.	Manish Kumar Vaid, S/o. Tej Kumar Vaid
38.	Suman Kumar Ghosh, S/o. Anil Kumar Ghosh
39.	Rupan Biswas (S.C.), W/o. Dr. Tapan Kumar Biswas
40.	Ratnadip Bhattacharya, S/o. Late Mrityunjay Bhattacharyya
41.	Joyjit Sil, S/o. Arun Kumar Sil
42.	Dipankar Mahata, S/o. Rasbihari Mahata
43.	Krishnakali Swar, D/o. Kanai Lal Swar
44.	Arindam Biswas, S/o. Late Bimalendu Biswas
45.	Ardhendu Shekhar Mondal (S.C.), S/o. Late Jogjiban Mondal
46.	Arun Singha, S/o. Mahesh Singha
47.	Tanmoy Bhattacharyya, S/o. Hari Pada Bhattacharya

48.	Ratna Das, D/o. Arun Kumar Das
49.	Surya Deo Singh, S/o. Late Ranadhir Singh
50.	Nilendra Narayan Ray, S/o. Ranendra Narayan Ray
51.	Pradyat Saha (S.C.), S/o. Prabhat Saha
52.	Gopal Krishna Maiti, S/o. Bhim Charan Maiti
53.	Gobinda Narayan Ghoshal, S/o. Late Jagattaran Ghoshal
54.	Partha Sarathi Chatteraj, S/o. Ajit Kumar Chatteraj
55.	Manas Banik, S/o. Madhusudan Banik
56.	Tapas Bera, S/o. Shibnath Bera
57.	Subhrangshu Nath Sarkar, S/o. Bhupatish Nath Sarkar
58.	Surajit Mondal (S.C.), S/o. Susanta Mondal
59.	Abhijit Saha (S.C.), S/o. Anup Saha
60.	Bikash Chandra Das, S/o. Bidhu Bhusan Das
61.	Satyajit Mallick (S.C.), S/o. Late Santosh Kumar Mallick
62.	Chaiti Dey Mallick, W/o. Santanu Mallick
63.	Sk. Abul Hassan, S/o. Sk. Nasiruddin
64.	Sambhu Lal Dhar, S/o. Sanak Lal Dhar
65.	Abul Hasan, S/o. Abdul Hasib
66.	Lokesh Pathak, S/o. Dharani Pathak
67.	Debjani Guchhait, D/o. Kishori Mohan Guchhait
68.	Tania Ghosh, D/o. Anirban Ghosh
69.	Nayantara Bala (S.C.), D/o. late Jamini Kanta Bala
70.	Anuja Bagchi, D/o. Late Sunil Bagchi
71.	Shek Raju, S/o. Shek Umar Ali
72.	Suresh Chandra Sati, S/o. Mohan Chandra Sati
73.	Ambrish Tandon, S/o. Late Natwar Lal Tandon
74.	Mohemad Fasiuzama, S/o. Late Sh. Mohemad Eliyas
75.	Harjeet Singh Kukreja, S/o. Charanjeet Singh Kukreja
76.	Md. Salim Ali Sanfui, S/o. Late Md. Saukat Ali Sanfui
77.	Mitusree Boral Ghosh, W/o. Champak Ghosh
78.	Debatanu Datta, S/o. Dilip Kumar Datta
79.	Provati Ghosal, W/o. Arindam Gupta
80.	Rajdoot Maity, S/o. Chandi Charan Maity

81.	Momenur Rahaman, S/o. Late Matiar Rahaman
82.	Sneh Lata, D/o. Sh. Kishan Lal, W/o. Sh. Navinder Kalyan
83.	Basab Shaw, S/o. Late Bilash Behari Shaw
84.	Srabani Sundaresan, W/o. K. Sundaresan
85.	Animesh, S/o. Late Triloki Nath Verma
86.	Zubair Ahmed, S/o. Mohd. Taufique Ahmed
87.	Janhabi Basu Roy Chowdhury, D/o. Late Sujit Kumar Basu Roy Chowdhury
88.	J. Triveni, D/o. J. Balaji Reddy
89.	Amritendu Chakraborty, S/o. Purnendu Shekhar Chakraborty
90.	Jyotirmoy Ghosh, S/o. Prodip Kumar Ghosh
91.	Nilanjana Das, D/o. Late Alok Ranjan Das
92.	Partha Sarathi Mukherjee, S/o. Parbati Charan Mukherjee
93.	Suman Chatterjee, S/o. Swapan Chatterjee
94.	Anshuman Chowdhury, S/o. S.K. Chowdhury
95.	Kishen Kumar Agarwal, S/o. Late Om Prakash Agarwal
96.	Manisha Ray, D/o. Late Asha Ranjan Ray, W/o. Subrata Mazumdar
97.	Tanay Kumar Maity, S/o. Late Tapan Kumar Maity
98.	Rangan Kumar Dutta, S/o. Debasish Dutta
99.	Pinky Chowdhury, W/o. Gora Chand Roy Choudhury
100.	Debabrata Banerjee, S/o. Amiya Banerjee
101.	Arijit Dey, S/o. Ramaprasad De
102.	Firoz Ahmad, S/o. Late Tajomul Hussain
103.	Prashant Agrawal, S/o. Uma Shanker Agrawal
104.	Rumela Chakrabarty, W/o. Kuntal Chatterjee
105.	Pijush Sarkar, S/o. Paritosh Sarkar
106.	Manideepa (Paul) Roy, W/o. Soumendra Nath Roy
107.	Pulastya Maitra, S/o. Prasanta Kumar Maitra

**WARNING LIST – B**

<b>Sl. No.</b>	<b>Name of the Applicant with Father's / Husband's Name</b>	<b>Nature of Defects</b>
1.	Saikat Kundu, S/o. Ravidulal Kundu	1. Both photos unsigned in the frontal part. 2. Unstamped self-addressed envelope produced.
2.	Ranjana Chatterjee, D/o. Late Madhusudan Chatterjee	Unattested documents produced.
3.	Kousik Chatterjee, S/o. Late Rupendra Nath Chatterjee	Experience certificate given by Secretary Dt. 24.4.17 it is found that the Date of Enrolment No. is wrong it will be 17.6.2003 instead of 13.06.2003.
4.	Sattwati De Biswas, W/o. Shaikh Mohommed Sabbir	In experience certificate regarding continuous practice as an advocate last date 9 <sup>th</sup> January, 2017, needed to be mentioned.
5.	Ajay Sana (S.C.), S/o. Late Dilliswar Sana	Unattested documents produced.
6.	Arun Kumar Paul, S/o. Ashutosh Paul	No documents produced in support of the applicant's being APP.  Documents in support of being APP needs to be verified for confirmation of 7 years continuous service.
7.	Mithilesh Kumar, S/o. Sh. Harish Chandra Raut	1. Candidate has not produced certificate of experience countersigned by Ld. District & Session Judge, New Delhi. 2. Candidate has produced a certificate from Addl. Dist. & Session Judge, Motor Accident Claims Tribunal, Court 15, Patiala House Court, New Delhi, wherefrom it appears that the authority concerned has claimed the authority for issuing such certificate in lieu of Ld. District & Sessions Judge.
8.	Nizamuddin Ahmed, S/o. Md. Anwaruddin	1. Unattested documents produced, 2. Original certificate wanting as provisional certificate regarding 5 years (LLB) in July, 2000 produced in the year 2017.
9.	Sandip Kumar Seal, S/o. Sudhir Kumar Seal	Nothing written regarding practice details as an advocate in Column – 11.
10.	Shovan Banerjee, S/o. Swapan Kumar Banerjee	1. Original certificate wanting as provisional certificate of LLB produced, 2. 7 years experience lacks by 7 months as per experience certificate (as on 1.1.2017)
11.	Bijitesh Mukherjee, S/o. Benoy Bhushan Mukherjee	Spelling of middle name of candidates father differs in secondary admit, certificate, H.S. Certificate.
12.	Navneet Sharma, S/o. Late Sh. S.D. Sharma	Original certificate wanting as provisional certificate of LLB produced date of issue 21.09.2000.
13.	Jadu Nath Ghosh, S/o. Late Dharendra Nath Ghosh	No objection letter not submitted.
14.	Udayan Roy, S/o. Binoy Roy	Produced 2 (two) character certificate from same person i.e. from Secretary.
15.	Mahua Dutta, D/o. Madhusudan Dutta	Enrolment certificate not submitted.
16.	Supratim Bhattacharya, S/o. Madhusudan Bhattacharya	Enrolment certificate not submitted.
17.	Manasi Roy (Saha), W/o. Shubhra Kanti Saha	Enrolment certificate not produced.
18.	Firoz Alam, S/o. Late Wasi Ahmad	Experience Certificate lacks counter signature of concerned District Judge.
19.	Anil Kumar Chandel, S/o. Kashmir Singh	Name of the applicant in different documents appears differently.
20.	Dipankar Dutta Banik, S/o. Late Sankar Lal Dutta Banik	1. Spelling of surname in B.A. marksheet and certificate does not match with application. 2. 7 years experience lacks by 5 months as per enrolment certificate (as on 1.1.2017).
21.	Subhabrata Chowdhury, S/o. Raj Narayan Chowdhury	7 years experience lacks by 1 year as on 1.1.2017.

22.	Sudeshna Chakraborty, D/o. Late Rabindra Narayan Chakraborty	1. Spelling of title differs in B.A., M.A. & LLM marksheet from applicant.  2. Enrolment no. wrongly mentioned in experience certificate & character certificate from Secretary.  3. It is not clear from experience certificate whether candidate has completed 7 years continuous practice as lawyer as on 01.01.2017.  4. One Character Certificate short.
23.	Manoj Kr Chakraborti, S/o. Sasanka Sekhar Chakraborty	1. One character certificate is not produced,  2. One photo unsigned.
24.	Ritasree Das Ghosh, W/o. Suman Kumar Ghosh	The candidate has got L.L.B. & M.A. (History) in the same year 2006 from Vidyasagar University. Clarification required.
25.	Pradip Majumder, S/o. Pran Gopal Mazumder	Two unsigned photographs produced.
26.	Raman Mishra, S/o. Chhote Lal Mishra	2 <sup>nd</sup> character certificate is unstamped and without any letter head.  Enrolment certificate not produced.
27.	Chanchal Sen, S/o. Rabin Sen	Enrolment Certificate not produced.
28.	Nirmalya Narayan Mukherjee, S/o. Late Nripendra Nath Mukherjee	Enrolment certificate not produced.
29.	Piyali Pal, D/o. Tarak Pal	One photo unsigned in the frontal part.
30.	Rukshana Khatun, W/o. Md. Abul Basar	Enrolment certificate not produced.
31.	Manasi Mukherjee, W/o. Bijitesh Mukherjee	One photo unsigned in the frontal part,
32.	Digvijay Kumar, S/o. Tripureshwar Prasad	Spelling of candidates' father's name differs in Madhyamik Admit from application.
33.	Arijit Sarkar, S/o. Nikhil Sarkar	Enrolment certificate not produced.
34.	Sangita Mistry (S.C.), W/o. Sudip Roy	Only one character certificate has been produced. Candidate is requested to produce another one.
35.	Suman Ray, S/o. Vivekananda Ray	1. Photocopy of HS Marksheet shows the name of Sanjoy Biswas not Suman Ray.  2. Photocopy of Enrolment certificate not produced.
36.	Arnab Pal, S/o. Amarendra Nath Pal	Original certificate wanting as provisional Certificate of LLB produced.
37.	Md Shakil Raja, S/o. Late Md Nayeem	1. Original certificate of experience (not less than 7 years as on 1.1.2017) from President/Vice President/Secretary of Bar not produced.  2. Only one character certificate has been produced. Original character certificate issued by President/Vice President/Secretary of Bar not produced. Being Assistant Registrar (Direct Recruitment from Legal Profession),
38.	Srabanti Das, D/o. Samar Kumar Das	1. Marksheet, certificate of LLB not produced,  2. Duration of practice not mentioned in experience certificate.
39.	Koustav Som, S/o. Debdas Som	Enrolment certificate not produced.
40.	Kiran Jaiswal, D/o. Haridwar Prasad Jaiswal	1. Both photos unsigned, 2. Unstamped self addressed envelope produced.
41.	Kalyani Bhattacharjee, D/o. Jagadindu Bhattacharjee, W/o. Biswajit Chakrabarty	1. One character certificate short; 2. Date of Birth certificate not produced.

42.	Zahid Ali Khan, S/o. Late Md. Ishaque Khan	One character certificate short.
43.	Rajesh Kumar Dev, S/o. Sh. Dayachand	1. The name of the candidate 'Rajesh Kumar Dev' is found in some documents. In Date of Birth certificate (CBSC admit card) Enrolment certificate and LLB certificate the name of the candidate were written as 'Rajesh Kumar', in B.Sc. certificate the name of the candidate was written as 'Rajesh Kumar Ridla'. No Affidavit submitted.  2. No Countersignature of District Judge/or any equivalent authority is found in Experience certificate produced.  3. Caste certificate produced which is issued from outside West Bengal. Hence, treated as Unreserved candidate and Rs. 350/- more is required in the form of Demand Draft.
44.	Swaminathan Trivedi, S/o. Lakshminarayan Trivedi	1. Spelling of surname differs in enrolment certificate and all the document(s) from C.U.  2. Original certificate wanting as provisional certificate of LLB produced in the year 2000.
45.	Rajesh Ranjan, S/o. Late Sachchidanand Singh	Father's name differs in Intermediate certificate.
46.	Sankar Kumar Das (S.C.), S/o. Dulal Krishna Das	1. Middle name in SC certificate differs,  2. NOC related documents not produced.
47.	Mita Das (OBC), D/o. Late Madan Chandra Das	1. Unsigned application,  2. Original certificate wanting as provisional certificate of LLB produced,  3. One character certificate short.
48.	Shamima Khatoon, W/o. Farooque Ahmed	1. Both photographs unsigned,  2. Experience certificate not countersigned by District Judge as mentioned.
49.	Ruma (Dey) Mukherjee, W/o. Angsuman Mukherjee	One photo unsigned.
50.	Bhaskar Malakar, S/o. Late Dilip Malakar	Photocopy of enrolment certificate not produced.
51.	Monira Begum Bakshi, W/o. Moinak Bakshi	1. Both photos unsigned,  2. Photocopy of enrolment certificate not produced.  3. Self addressed stamped envelope not produced.
52.	Indrajit Chatterjee, S/o. Late Ashok Kumar Chatterjee	Surname of the applicant appears in different document(s) as Chatterjee or Chattopadhyay.
53.	Sujit Biswas, S/o. Sushil Biswas	Photocopy of secondary Examination certificate not attested.
54.	Satyanarayan Majhi (S.C.), S/o. Dharampal Majhi	1. Original certificate wanting as provisional certificate of LLB submitted,  2. Photocopy of enrolment certificate not produced.
55.	Debajyoti Basu, S/o. Dilip Kumar Basu	1. One photo unsigned,  2. Original certificate wanting as photocopy of provisional certificate produced.
56.	Krishna Gopal Sarkar, S/o. Late Gopi Mohan Sarkar	1. Original certificate wanting as provisional certificate of LLB produced.  2. Photocopy of enrolment certificate not produced.
57.	Mrinmoy Chakrabarty, S/o. Late Sisir Kr. Chakrabarty	1. One photo unsigned.  2. Enrolment certificate not produced.
58.	Birendra Pathak, S/o. Late Maheshwar Pathak	Enrolment certificate not produced.

59.	Syeda Shahnur Ali, D/o. Late Md. Anwar Ali, W/o. Supratick Syamal	One photo unsigned.
60.	Apurba Das (S.C.), S/o. Adhir Das	Joining report of the candidate as an APP on 18.01.12 is not produced for confirmation of 7 years continuous practice.
61.	Koushik Singh, S/o. Tarini Prasad Singh	Spelling of name in LLB certificate differs from application.
62.	Supriya Datta, W/o. Swarup Datta	Spelling of surname differs in Enrolment Certificate from application.
63.	Bibhas Aditya Chakrabarty, S/o. Amiya Kumar Chakrabarty	Spelling of surname differs in Madhyamik, HS document(s).
64.	Subhendu Ghosh, S/o. S.C. Ghosh	Original certificate wanting as provisional certificate produced dt. 14.2.2000 regarding LLB degree from Calcutta University.
65.	Ravi Dahiya, S/o. Balbir Singh Dahiya	Counter signature of Ld. District Judge not found in experience certificate.
66.	Arup Chakrabarty, S/o. Asim Kumar Chakrabarti	Spelling of surname of the applicant and his father differs in various documents produced.
67.	Sk Jahidul Islam Mondal, S/o. Sk Abdur Rouf Mondal	Enrolment certificate not produced.
68.	Bidya Pati Roy, S/o. Lakshmi Narayan Roy	Photocopy of enrolment certificate not produced.
69.	Anant Singh, S/o. Sh. Ram Padarath Singh	1. One photo unsigned, 2. One Character certificate issued by Sri Vivek Kumar has no letter head or official seal.
70.	Snehnaz Tareq Mina, S/o. Abul Kalam Mina	Photocopy of enrolment certificate not produced.
71.	Ranajit Sarkar, S/o. Late Sri Ram Ranjan Sarkar	1. 7 years continuous practice till 1.1.17 not clearly mentioned in experience certificate.  2. Enrolment certificate not produced;  3. Presently working as Deputy Manager (HR)/Legal in Garden Reach Ship Builders & Engineers Ltd. since 1.8.2007 handled cases of reasons types as per bio-data produced. No documents produced regarding this matter.  4. No NOC produced.
72.	Gouranga Chandra Das (S.C.), S/o. Sri Guru Pada Das	(1) Actual age as on 01.01.2017 & Actual age on the date of application wrongly written in the application  (2) Experience certificate not counter signed by Hon'ble District Judge
73.	Kallal Ghosh , S/o. Late Bishnu Pada Ghosh	(1) One photocopy unsigned (2) Photocopy of enrolment certificate not submitted (3) Nothing is written about the character of the applicant in both the certificates produced.
74.	Makbul Rahaman , S/o. Habibur Rahaman	(1) Both photographs unsigned (2) Photocopy of enrollment certificate not produced.
75.	Sanchita Ghosh, D/o. Hori Ranjon Ghosh	Spelling of father's name differs in Madhyamik certificate.
76.	Prodip Kumar Pramanik (S.C.), S/o. Anil Kumar Pramanik	1. Experience Certificate from Bongaon Bar Association not counter signed by Ld. District Judge;  2. Photocopy of enrolment certificate not produced.
77.	Syed Nazim Habib, S/o. Syed Mohiuddin	Joining Report of the applicant not found as APP.



78.	Atanu Kumar Ghosh, S/o. Anil Ghosh	Joining document as APP is not provided.
79.	Debjani Saha, D/o. Late Naba Gopal Saha	Enrolment number in the experience certificate from Alipore Bar Association does not tally with the enrolment letter.
80.	Nirmalya Chakraborty, S/o. Nanda Dulal Chakraborty	Character certificate produced by President without official seal.
81.	Chaitali Ghosh, D/o. Mohan Chandra Ghosh	Address or Fathers name or enrolment number with date not written in experience certificate. Character certificate produced by the Suri Bar Association and the Advocate concerned.
82.	Palash Pal, S/o. Sib Sankar Pal	Father's name, date, enrolment number is illegible in the photocopy of enrolment certificate of Bar Council of West Bengal.
83.	Sanchita Chakraborty, W/o. Pinaki Roychowdhury	Enrolment number not found in the photocopy of enrolment certificate.
84.	Bikas Ray, S/o. Jaydeb Ray	In the joining report name of the applicant is spelt as Bikash Roy instead of Bikas Ray;
85.	Mousumi Nandy (OBC), D/o. Gangadhar Nandy	1. Spelling of surname in LLB marksheets, certificate & enrolment certificate differs from application.  2. One character certificate short.
86.	Jyotirmoy Das, S/o. Late Sovhan Kumar Das	1. Original certificate wanting as provisional certificate (2000) of LLB produced;  2. Enrolment certificate not produced;  3. One character certificate short.
87.	Sanjeev Bhatia, S/o. Sh. Satinder Pal Bhatia	Name in enrolment certificate differs.
88.	Banasri Maity, D/o. Saurendra Nath Maity	Enrolment certificate not produced.
89.	Saranika Bhattacharya, D/o. Late Amarnath Bhattacharya	Enrolment certificate not produced.
90.	Kabita Sarkar, W/o. Subrata Sarkar	1. Enrolment certificate not produced;  2. Surname differs in most of the supporting documents.
91.	Rajat Sarkar, S/o. Late Gopal Sarkar	1. Original certificate wanting as provisional certificate of LLB produced;  2. Enrolment certificate not produced.
92.	Sk. Hasiful Islam Mandal, S/o. Sk. Sanowar Ali Mandal	1. One photo with self signature not submitted.  2. One character certificate not produced.
93.	Shahanawaz Khan, S/o. Md. Saghir Ahmed Khan	In the application date of enrolment in column 10 written as 3.12.1977 instead of 3.12.2007.
94.	Chander Mohan, S/o. Sh. Sher Singh	(i) No supporting documents given against practice in JIND Bar Association;  (ii) In experience certificate, official seal of District Attorney, Kurukshetra not found and certificate also has no letter head.  (iii) Both the character certificates are produced without letter head & any official seal.
95.	Dibyendu Das, S/o. Dilip Kumar Das	Regarding eligibility criteria it is found that he has been in practice since 9 <sup>th</sup> December, 2004 to February, 2016 (date not mentioned). Document submitted. He has also mentioned that he has joined as Civil Judge (Jr. Divn.) on probation Chinsurah, Hooghly from 26 <sup>th</sup> July, 2016 onwards. Hence a gap in continuity (Feb to 25 <sup>th</sup> July, 2016)

		has been admitted by the candidate. Continuity regarding this aspect is required.
96.	Anirban Chatterjee, S/o. Achyuta Nanda Chatterjee	<p>1. The candidate has not produced any experience certificate from any prescribed authority as mentioned in the advertisement during his tenure of practice from 10<sup>th</sup> March, 2000 to 26<sup>th</sup> November, 2009 (As per his own declaration).</p> <p>2. In view of his own declaration the candidate has joined as C.J (Jr. Divn.) w.e.f. 27.11.09. On calculation it is found that he has not been practicing as an advocate for more than 7 years last as he is working as Judicial Officer.</p>

**Sd/-**  
**(Sugato Majumdar)**  
**Registrar General –cum- Secretary,**  
**Selection Board,**  
**High Court, Calcutta.**